श्री नरेन्द्र सिंह बिष्ट : अध्यक्ष महोदय, इस विवरण में लिखा हुआ है कि 12 अक्तूबर 1970 को कतिपय सम्मत निष्कर्ष स्वीकार किए, तो इन पिछले 8-9 महीनों में सरकार ने क्या कार्यवाही की है यह मैं जानना चाहता हूँ।

श्री एल० एन० मिश्र : उनसे बातचीत चल रही है लेकिन अभी हम किसी डेफनिट या पाजिटिव स्टेप पर हम नहीं पहुँच सके हैं।

श्री नरेन्द्र सिंह बिष्ट : किसी निश्चित निर्णय पर न पहुंचने के क्या कारण है ?

श्री एल० एन० मिश्र : जैसा कि माननीय सदस्य जानते हैं इसमें एक देश तो है नहीं, 5-10 देशों से ताल्लुक है। पुराने अधिवेशन में विचार विनिमय और फैसले हुए थे और बातचीत अभी चालू है।...(व्यवधान)...

Boundary Commission for Punjab, Haryana and Himachal Pradesh

*529. SHRI MANI RAM GODARA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps so far taken by Government for the appointment of the Boundary Commission for Punjab, Haryana and Himachal Pradesh as proposed in the Prime Minister's Award of the 29th January, 1970 on Chandigarh ;

(b) whether any representation has been received by Government from the Governments of Haryana and Punjab for the implementation of the Award ; and

(c) if so, what steps are being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) According to the announcement made on the 29th January, 1970, the terms of reference of the Boundary Commission are to be settled in consultation with the Governments of Punjab, Haryana and Himachal Pradesh. Discussions have been held with the Chief Ministers but no consensus has emerged so far,

(b) and (c). No such representations have been received but Government are anxious to implement the decisions as early as possible.

श्री मनीराम गोदारा : मन्त्री महोदय ने बतलाया कि राज्य सरकारों से टर्म्स आफ रेफ्रेन्स की बाबत मशिवरा किया गया था लेकिन किसी फाइनल नतीजे पर नहीं पहुंचे। मैं जानना चाहता हूं कि क्या सेन्ट्रल गवर्नमेंट अपनी तरफ से टर्म्स एँड रेफेंस लगाकर कमीशन मुकर्रर करने की धारणा रखती है या इस पर विचार कर रही है ?

श्री कृष्ण चन्द्र पन्त : अभी तक हम इसी प्रयास में थे कि मुख्य मंत्रियों से बातचीत करके, उनका आपस में समझौता कराके कोई रास्ता निकालें लेकिन जैसा मैंने प्रश्न के उत्तर में बतलाया कि अब ऐसा लगता है कि किसी निर्णय तक पहुँच नहीं पायेंगे क्योंकि आपस में कोई समझौते की बात या समझौते से निकलने वाली बात नहीं दीखती। अब आइन्दा किस तरह से चलना है इस पर हम विचार कर रहे हैं।

श्री मनीराम गोदारा : क्या मन्त्री महोदय बतायेंगे कि जब कैबिनेट का डिसीजन लिया गया उस डिसीजन को लेते समय राज्य सरकारों के निर्णय की बात नहीं सोची गई थी तो इस टर्म्स आफ रेफेंस में राज्य सरकारों से विचार-विमर्श और उनके निर्णय लेने की बात कहां से पैदा होती है ? इसी के साथ दूसरी बात क्या मन्त्री जी यह भी बतलायेंगे कि किसी राज्य सरकार ने आपके सामने यह सुझाव रखा कि जो कैबिनेट ने फैसला किया है उसी फैसले को लागू कर दिया जाये, कमीशन मुकर्रर करने की जरूरत ही नहीं है क्योंकि टर्म्स आफ रेफेंस पर सरकारें एकमत नहीं है तो इसकी बाबत मन्त्री महोदय का क्या मत है ?

श्री कृष्ण चन्द्र पन्त : अभी तक जो बातचीत रही थी यह टर्म्स आफ रेफेंस की बारीकियों पर नहीं थी बल्कि इस बात पर थी कि अगर दोनों राज्य सरकारें सहमत हो जायें और

आपस में समझौते से कुछ गांव—इधर से उधर और इधर से उधर दें दें तो जो सरकार का निर्णय है—सरकार का आज भी वही निर्णय है जो कि 29 जनवरी, 1970 को प्रकाशित किया गया था—उस निर्णय पर सरकार चल सके और समझौता नहीं होने पर अब दूसरे रास्ते जो चलने की बात मैं करता हूं उसके मायने यह नहीं है कि वह निर्णय बदला है बल्कि वह निर्णय जहां पर पहले था वहीं पर आज भी है।

WRITTEN ANSWERS TO QUESTIONS

Allotment of News Print to News Papers and Periodicals

*512. SHRI S. R. DAMANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria followed for allotment of newsprint to the regional language dailies; and

(b) the machinery set up for examining complaints from such newspapers and the extent of discretionary powers exercised by it in the disposal of cases?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) The criteria for the allotment of newsprint to newspapers and periodicals including regional language dailies are announced annually as part of Government's import policy for the year in regard to newsprint. The newsprint allocation policy for the year 1971-72 was announced on April 7, 1971, *vide* Public Notice No. 36-ITC(PN)/71, a copy of which was laid on the table of this House on 26th May, 1971.

(b) The complaints against the allocation of newsprint to individual newspapers are ordinarily dealt with by the Registrar of Newspapers on the basis of available data regarding circulation, etc. Any complaints made to the Ministry are examined in order to ensure that the policy of newsprint allocation is being properly implemented.

Influence of Foreign Money on Newspapers

*514. SHRI DHARAMRAO AFZALPURKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the C.B.I. has brought to the notice of Government certain cases regarding the influence of foreign money on certain newspapers in the country; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). On a careful study of the reports of the Intelligence Bureau in regard to the role of foreign money tentative legislative proposals have already been formulated to impose suitable restrictions on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and *bona fide* business transactions. Steps are being taken to discuss as eatly as possible the principles underlying the proposed legislation with the leaders of the opposition parties.

New Formula for solution of Telengana Problem

*515. SHRI T. S. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a new formula for finding a political solution of the Telengana problem has been submitted by the Telengana leaders to the Centre;

(b) if so, the mam points thereof; and

(c) when Government will take a decision on the formula?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c). Some Telengana leaders have discussed the problems of Telengana region on various occasions. The discussions are continuing.

Streamlining of working of Tea Board

*519. SHRI PHOOL CHAND VERMA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) The number of cases lying pending with Government for streamlining the